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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 71/BB/2020	For admission (obj not filed)	Sec 7 of I&B code 2016	Altico Capital India Ltd	Sankeerth Vittal for Keystone Partners	Yusun Estates Pvt Ltd	Aditya Narayan for Saakshya law

ADVOCATE FOR PETITIONER/s:

Pradeep Nayak
and Sankeerth Vittal
S. Vittal
9980256468

Counsel for Applicant in IA with
e-filing no. 290311/00342/2021
seeking to substitute in place of Petitioner
Shrishail
KAR/995/2013
SHRISHAIL NAVALGUND
9844068780

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Sankeerth Vittal, learned Counsel for the Petitioner and Shri Shrishail Navalgund, learned Counsel for the Applicant in IA.

Learned Counsel for the Petitioner submits that the debt has been assigned to *Assets Care & Reconstruction Enterprise Ltd.*, who has filed the I.A. for substitution of the name of the Petitioners.

Registry is directed to put up the said IA, if it is otherwise in order.

Post the case on **16.04.2021**.

Member (T)

Krishna

Court Officer

Member (J)